

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1224
TO BE ANSWERED ON 08/12/2021

FUNDS FOR SC/ST WORKERS UNDER MGNREGA

1224 **DR. V. SIVADASAN:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is aware that the funds for the SC/ST MGNREGA workers are not received regularly;
- (b) if so, the action taken to solve this issue; and
- (c) the amount of the funds yet to be delivered to the States in this regard, State-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year. Fund release to States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work on the ground.

The category wise (SC, ST and Others) wage payment system, as made applicable from this current financial year, has been introduced to accurately reflect on ground flow of funds to various population groups. Its further streamlining is being undertaken.

As per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act, the beneficiaries are entitled to get wage payment within 15 days of closure of Muster Roll of the work. Government of India has also issued a detailed Standard Operating Procedure (SOP) to the States/UTs to ensure timely wage payment.

(c) State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 03.12.2021 are given at **Annexure-I**.

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS as on 03.12.2021 is given at **Annexure-II**.

Annexure-I referred in reply to part (c) of Rajya Sabha Unstarred Question No.1224 dated 08.12.2021

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 03.12.2021.		
Sl. No.	State/UT	Wage liability (Rs. in crore)
1	Arunachal Pradesh	70.56
2	Assam	20.86
3	Bihar	320.17
4	Chhattisgarh	31.49
5	Jammu and Kashmir	121.14
6	Jharkhand	241.60
7	Karnataka	577.89
8	Madhya Pradesh	454.23
9	Mizoram	92.49
10	Nagaland	22.78
11	Punjab	0.17
12	Rajasthan	124.46
13	Tamil Nadu	5.18
14	West Bengal	1431.38
15	Puducherry	0.33
16	Ladakh	0.54
Total		3,515.29

Annexure-II referred in reply to part (c) of Rajya Sabha Unstarred Question No.1224 dated 08.12.20

State/UT-wise details of pending liabilities for material component under Mahatma Gandhi NREGS in the current Financial Year 2021-22 (as on 03.12.2021)		
Sl. No.	State/UT	Material liability (Rs. in crore)
1	ANDHRA PRADESH	1340.69
2	ARUNACHAL PRADESH	46.41
3	ASSAM	67.00
4	BIHAR	556.62
5	CHHATTISGARH	272.03
6	GOA	0.01
7	GUJARAT	117.40
8	HARYANA	27.26
9	HIMACHAL PRADESH	46.54
10	JAMMU AND KASHMIR	43.85
11	JHARKHAND	215.54
12	KARNATAKA	467.95
13	KERALA	128.21
14	LADAKH	0.42
15	MADHYA PRADESH	886.34
16	MAHARASHTRA	83.31
17	MANIPUR	68.13
18	MEGHALAYA	121.09
19	MIZORAM	0.46
20	NAGALAND	12.57
21	ODISHA	782.82
22	PUNJAB	168.04
23	RAJASTHAN	868.59
24	SIKKIM	9.09
25	TAMIL NADU	425.89
26	TELANGANA	260.08
27	TRIPURA	19.23
28	UTTAR PRADESH	169.09
29	UTTARAKHAND	126.81
30	WEST BENGAL	1149.03
31	ANDAMAN AND NICOBAR	0.14
32	LAKSHADWEEP	0.00
33	PUDUCHERRY	0.08
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00
	Total	8,480.74

(as per MIS)